

Name of the corporate debtor: **SHREE RAM URBAN INFRASTRUCTURE LIMITED** Date of commencement of CIRP: 6TH NOV 2019 ;

List of creditors as on: 15TH JUNE 2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency **Resolution** Process for Corporate Persons) **Regulations, 2016**(Amount in I)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent Claims	Amount of claims not admitted	Amount of claims under verification OR	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of Claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	4	58637592985	2	10087348660	0	0	10087348660	1	PLZ SEE NOTE BELOW
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	NIL
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	NIL
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	NIL
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	NIL
	TOTAL	0	58637592985	0	10087348660	0	0	10087348660	0	

NOTE :-A. 1. IRP Team was unable to verify the Claims with the Records of the Corporate Debtor and was prevented from discharging their duties due to total Non co-operation by the Erstwhile Directors/ Promoters of the Corporate Debtor

2. Official Liquidator has not handed over Records/ Documents or assets in this possession and shall hand over the custody of Assets of the CD after reimbursement of their dues as per the orders of Hon'ble High Court, Mumbai

3. No details were therefore available with the IRP for verification of claims. Claims shall be verified on availability of CD records and reanalysed and re- Submitted post verification

4. CLAIMS THEREFORE HAVE BEEN ANALYSED AND COMUTED ON 'PROVISIONAL' BASIS

Annexure-1

Name of the corporate debtor: **SHREE RAM URBAN INFRASTRUCTURE LIMITED** Date of commencement of CIRP: 6TH NOV 2019 ;
List of creditors as on: 15TH JUNE 2022

List of secured financial creditors belonging to any class of creditors (Amount in INR RS.)

S l. N o.	Name of Credi t-or	Details of claim received		Details of claim admitted						Amount of contingen t Claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verifica tion	Remark s, if any
		Date of recei pt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarant ee	Whet her rel ate d pa rty ?	% of votin g share in CoC					
1	SREI EQUIPMENT FINANCE LIMITED	06.12.2019	4276895410	142760000	FINANCIAL CREDITOR	142760000		NO	14.15%	0	0	0	142760000	PLZ SEE NOTE BELOW
2	INDIA BULLS HOUSING FINANCE LIMITED	06.12.2019	18779737693	0	FINANCIAL CREDITOR	0	0	NO	0	0	0	0	0	PLZ SEE NOTE BELOW
3	HOME BUYERS	06.12.2019	20719756238	8659748660	FINANCIAL CREDITOR	8659748660	0	NO	85.15%	0	0	0	8659748660	PLZ SEE NOTE BELOW
4	IIRF INDIA REALTY X11 LTD. &ANR	09.12.2020	14861203644	0	FINANCIAL CREDITOR	0	0	NO	0	0	0	0	0	PLZ SEE NOTE BELOW
				58637592985		10087348660							10087348660	

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